

Add-on Wordings

COMMERCIAL PACKAGE INSURANCE POLICY

SECTION I- STANDARD FIRE AND SPECIAL PERILS INSURANCE

CAPITAL ADDITIONS / NEWLY ACQUIRED PROPERTY / INTEREST (UIN: IRDAN150A0026V01201718)

Subject to the sub-limit shown in the Schedule Policy is extended to include, in so far as the same are not otherwise insured:

- a) any newly acquired machinery and plant or newly constructed buildings, and
- b) alterations additions and improvements to buildings subsequent to a certificate of completion,
- c) alterations additions and improvements to machinery and plant, at the Insured locations, but not in respect of any appreciation in value during the current Period of Insurance, provided that :

The Insured undertakes to give particulars within 15 days of commencement of the Insurer's liability and to effect specific insurance before the expiry of the Period of Insurance and to pay an additional premium on demand.